

Dated: 31st May, 2016

WALK-IN-INTERVIEW FOR ENGAGEMENT OF CONSULTANT (SECTION OFFICER) ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION

The National Human Rights Commission requires the services of retired Section Officers or equivalent Officers of Central Govt./State Government/Autonomous Bodies having at least 10 years working experience in Administrative/Legal/General matters for engagement as Consultant (Section Officer) on short term contract basis.

2. The eligibility criteria, consolidated remuneration and other conditions of the contractual engagement are given hereunder:-

Consultant (Section Officer) – 3 Nos.

Eligibility criteria	Retired Section Officers or equivalent from Central Govt./State/Government/Autonomous Bodies, not above 62 years of age, having at least 10 years working experience in Administrative/Legal/ General matters.
Remuneration	Rs.30,000/- per month

3. The appointment will be purely on contract basis for a short period and candidates will have no right to claim for continuation or for regular employment in the Commission. The selected candidates shall be required to work in any Sections of the Commission.


4. Eligible and interested candidates may send their Bio-Data in the enclosed proforma by post or by hand to the **Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** on or before **17th June, 2016**. Details of short listed candidates for the walk-in-interview shall be displayed in the website of the Commission nhrc.nic.in on **21st June, 2016**. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

5. The **“walk-in-Interview” of the short listed candidates shall be held at the above address of the Commission on 23rd June, 2016 at 11.00 A.M.** The short listed candidates should bring attested copies of (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL/Pension Card etc.), (ii) Last Pay Certificate (iii) PPO while attending the interview.

6. Application not in the prescribed proforma shall be summarily rejected.

7. No TA/DA shall be paid for attending the Walk-in-interview.

Encl: Proforma


(D.M. Tripathy)
Under Secretary (GA/Estt)

**FORMAT OF APPLICATION FOR ENGAGEMENT AS
CONSULTANT (SECTION OFFICER) ON SHORT TERM
CONTRACT BASIS IN THE NATIONAL HUMAN
RIGHTS COMMISSION**

Name -

Date of Birth -

Present Address -
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Telephone No. -

Mobile No. -

email ID -

Date of retirement with
name of Department, -
designation and last pay
drawn (i/c Pay Band + GP)

Brief details of employment:-

Sr.No.	Department	Post	Period	Nature of Duties

Any other information -
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(Signature with Name & Date)